

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 104
(IB)-497(PB)/2019

IN THE MATTER OF:

Manish Kumar Pandey

.... Applicant/petitioner

Vs.

EMMAR MGF Land Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Shaurya Sharma, Mr. Ankit Khurana, Advs.

For the respondent Mr. Divyam Agarwal, Mr. Arjun Jain, Advs.

ORDER

For order see, CP No. (IB)-303(PB)/2019.

09.04.2019.
Aarti Makker